

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3815
TO BE ANSWERED ON 22/12/2015

Tree Plantation

3815. SHRI PARESH RAVAL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any proposal to increase the tree plantation programme in the country;
- (b) if so, the details thereof, State/UT-wise
- (c) whether the Government plans to promote plantation of medicinal plants in the country; and
- (d) if so, the details thereof along with the funds provided during the last three years to various States including Gujarat, State/UT-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) The Ministry of Environment, Forest & Climate Change (MoEF&CC) is implementing National Afforestation Programme (NAP) for tree plantation in degraded forests at Pan India level through people's participation and also launched the National Mission for a Green India (GIM) which aims to increase forest & tree cover on 5 million ha area and to improve quality of forest cover on another 5 million ha area. An area over 2 million hect. has been afforested with an investment of about Rs.3545 crore under NAP since its launching year 2000. The State-wise sanctioned area and fund released during the last three years under NAP and funds released for preparatory activities under GIM is given in the **Annexure-I and II**. The fund under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), interalia, is also used in plantation activity including compensatory afforestation. The details of CAMPA funds released to the States during the last three years are shown in **Annexure-III**. Afforestation being the multi-departmental effort, is also taken up under centrally sponsored MGNREGA Scheme, Integrated Watershed Management scheme, National Bamboo Mission and various State Plan & Non-Plan Schemes. In addition, the following initiatives have been taken by the Government to increase tree plantation :

- MoEF&CC under the clean city-green city approach, has envisaged a new Urban Greens Programme to create bio-diversity parks and green lungs in urban landscape besides tree plantations through Van Mahotsav campaigns.
- Ministry of Road, Transport & Highways has formulated policy and guidelines for tree plantation along National Highways.

- A National Agro-forestry policy for implementation through National Agro-Forestry Mission has been formulated by Ministry of Agriculture for increasing tree cover on farm lands.

(c) & (d) NAP Scheme provides for seven models of plantations including the model of 'Regeneration of perennial herbs and shrubs of medicinal value'. The Statewise details of funds sanctioned for last three years, under this model, including the State of Gujarat are given in **Annexure-IV**.

The National Medicinal Plants Board (NMPB) under Ministry of AYUSH has been implementing following Schemes for overall development of the Medicinal Plants sector in the country:

- (i) **Central Sector Scheme for "Conservation, Development and Sustainable Management of Medicinal Plants"** under which conservation and resource augmentation of medicinal plants is being carried out through different State Forest Departments and Forest Corporations. As per the scheme guidelines the financial assistance for above activities is being provided based on the project proposals received from the State Forest Department / Forest Corporation. The Scheme is being implemented since 2008 and continued during the 12th Plan. Details of the State/UT wise fund provided for conservation and resource augmentation of medicinal plants to different State Forest Departments / Forest Corporation during last three years is at **Annexure-V**.
- (ii) **Centrally Sponsored Scheme of National AYUSH Mission (NAM)** having a component on Medicinal Plants which is primarily aimed at supporting cultivation of medicinal plants on farmers land. The cultivation of medicinal plants is supported by providing subsidy to farmers through the identified implementing agency of concerned state. The financial assistance is provided as per the State Annual Action Plan approved for concerned State. Prior to NAM Scheme, the cultivation of medicinal plants was being supported under Centrally Sponsored Scheme of "National Mission on Medicinal Plants" of NMPB implemented from years 2008-09 to 2014-15. Details of the State/UT-wise fund provided for cultivation of medicinal plants during last three years is at **Annexure-VI**.

Annexure referred to in reply of parts (a) to (b) of the Lok Sabha Unstarred Question No.3815 regarding “ Tree Plantation ” raised by Shri Paresh Raval due for reply on 22.12.2015.

National Afforestation Programme: Details of funds released and afforestation area sanctioned from 2012-13 to 2014-15

S. No.	State	Amount Released			Area		
		(Rs. in crore)			(in hectares)		
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
1	Andhra Pradesh	2.71	3.75	4.56	0	1605	810
2	Bihar	3.40	12.84	7.00	2415	3885	1786
3	Chhattisgarh	13.33	21.38	20.00	2934	5906	4699
4	Gujarat	14.30	11.68	10.50	2000	2735	5284
5	Haryana	6.41	17.94	11.00	1519	3035	1900
6	Himachal Pradesh	3.62	2.61	0.73	1450	908	2237
7	Jammu & Kashmir	3.37	8.11	3.59	4486	2260	1606
8	Jharkhand	4.69	9.02	8.60	0	3975	3924
9	Karnataka	6.81	9.26	21.35	1880	3070	2900
10	Kerala	11.30	6.99	2.82	1000	1620	1478
11	Madhya Pradesh	9.15	22.10	21.00	5125	5110	4786
12	Maharashtra	28.87	32.33	35.00	2900	6850	6647
13	Orissa	3.38	5.36	17.92	1975	4910	6535
14	Punjab	0.76	2.00	1.87	0	1347	1628
15	Rajasthan	4.14	2.81	3.35	1250	2325	2550
16	Tamil Nadu	2.78	3.21	4.25	1800	2094	750
17	Telangana	0.00	0.00	2.03	0	0	795
18	Uttar Pradesh	15.27	20.15	12.00	4270	4890	8548
19	Uttarakhand	6.25	6.01	2.50	2350	1241	1330
20	West Bengal	2.57	2.96	0.78	710	970	2495
	Total (Other States)	143.11	200.49	190.85	38064	58736	62688
	North Eastern States						
21	Arunachal Pradesh	1.66	0.00	0.15	0	0	1000
22	Assam	1.47	2.99	0.00	0	3675	0
23	Manipur	9.46	12.12	8.00	3970	2530	1835
24	Meghalaya	9.10	4.50	3.61	3000	3000	0
25	Mizoram	8.78	11.94	15.00	2500	3000	3135
26	Nagaland	10.88	9.82	11.00	2910	4000	2130
27	Sikkim	5.42	3.77	6.00	650	1095	1851
28	Tripura	3.50	11.99	9.17	4435	4547	1796
	Total (NE States)	50.26	57.13	52.93	17465	21847	11747
	G. Total	193.37	257.62	243.78	55529	80583	74435

Annexure II

Annexure referred to in reply of parts (a) to (b) of the Lok Sabha Unstarred Question No.3815 regarding “ Tree Plantation ” raised by Shri Paresh Raval due for reply on 22.12.2015.

Statement showing State wise release of fund under GIM.**(Rs. In lakhs)**

Sl. No.	State/ UT	Amount Released			
		2011-12	2012-13	2013-14	Total Amount
1	Andhra Pradesh	89.53	Nil	0	89.53
2	Arunachal Pradesh	0		127.2	127.2
3	Assam	130		0	130
4	Bihar	0		224.85	224.85
5	Chhattisgarh	972		0	972
6	Gujarat	133.8		0	133.8
7	Haryana	357		0	357
8	Himachal Pradesh	126.5		0	126.5
9	Jammu and Kashmir	64		0	64
10	Jharkhand	147		0	147
11	Karnataka	267.45		0	267.45
12	Kerala	194.6		0	194.6
13	Madhya Pradesh	823.5		0	823.5
14	Maharashtra	405.77		0	405.77
15	Manipur	40.5		0	40.5
16	Meghalaya	0		89.7	89.7
17	Mizoram	0		223.65	223.65
18	Nagaland	141.5		0	141.5
19	Orissa	107.5		0	107.5
20	Punjab	125.5		0	125.5
21	Rajasthan	275.25		0	275.25
22	Sikkim	0		299.55	299.55
23	Tamil Nadu	72.15		0	72.15
24	Tripura	350.5		0	350.5
25	Uttarakhand	51		0	51
26	Uttar Pradesh	119.5		0	119.5
27	West Bengal	0		300.75	300.75
Total		4994.55	0	1265.70	6260.25

Annexure III

Annexure referred to in reply of parts (a) to (b) of the Lok Sabha Unstarred Question No.3815 regarding “ Tree Plantation ” raised by Shri Paresh Raval due for reply on 22.12.2015.

Statement showing State wise release of fund under CAMPA

Sl. No.	State/UT	2012-13	2013-14	2014-15
		Amount (in Rs.)		
1	2	3	4	5
1	Andaman & Nicobar Islands	60,49,000.00	50,00,000.00	1,20,00,000.00
2	Andhra Pradesh	1,19,60,39,000.00	92,00,00,000.00	1,35,00,00,000.00
3	Arunachal Pradesh	23,52,26,000.00	47,50,00,000.00	
4	Assam	15,05,92,100.00	13,00,00,000.00	
5	Bihar	8,46,50,000.00	10,80,19,400.00	16,50,00,000.00
6	Chandigarh	11,32,000.00	8,50,000.00	1,07,79,000.00
7	Chhattisgarh	1,14,38,00,000.00	1,10,00,00,000.00	1,93,00,00,000.00
8	Dadra & Nagar Haveli			
9	Daman & Diu			
10	Delhi	2,00,86,000.00	1,50,00,000.00	4,00,00,000.00
11	Goa	8,05,00,000.00	6,50,00,000.00	
12	Gujarat	32,41,17,000.00	28,00,00,000.00	65,00,00,000.00
13	Haryana	16,00,00,000.00	19,50,00,000.00	23,00,00,000.00
14	Himachal Pradesh	52,40,00,000.00	53,50,00,000.00	18,60,00,000.00
15	Jammu & Kashmir	23,78,35,000.00	18,00,00,000.00	34,00,00,000.00
16	Jharkhand	95,96,00,000.00	97,50,00,000.00	1,75,00,00,000.00
17	Karnataka	43,72,00,000.00	34,50,00,000.00	65,00,00,000.00
18	Kerala	1,47,00,000.00	1,50,00,000.00	
19	Lakshadweep			
20	Madhya Pradesh	61,50,00,000.00	89,50,00,000.00	2,13,00,00,000.00
21	Maharashtra	78,21,23,000.00	78,00,00,000.00	1,48,00,00,000.00
22	Manipur	1,97,29,000.00	4,50,00,000.00	8,27,00,000.00
23	Meghalaya	5,48,00,000.00	5,20,00,000.00	
24	Mizoram	65,00,000.00	3,00,00,000.00	
25	Nagaland			
26	Orissa	2,05,82,44,000.00	1,80,00,00,000.00	3,22,00,00,000.00
27	Pondicherry			
28	Punjab	19,31,18,000.00	21,50,00,000.00	41,00,00,000.00
29	Rajasthan	37,42,98,000.00	34,50,00,000.00	74,00,00,000.00
30	Sikkim	8,75,23,000	9,50,00,000.00	13,70,00,000.00
31	Tamil Nadu	1,14,54,000.00		2,20,00,000.00
32	Telangana			35,00,00,000.00
33	Tripura	2,27,70,300.00	3,50,00,000.00	8,00,00,000.00
34	Uttar Pradesh		44,91,18,400.00*	75,00,00,000.00
35	Uttarakhand	63,46,10,000.00	61,50,00,000.00	68,00,00,000.00
36	West Bengal			
	Total	10,34,81,72,400.00 Say Rs. 1,035 cr.	10,69,99,87,800.00 Say 1,070 cr.	17,39,54,79,000.00 Say 1,739 cr.

***Note : The release of funds to Uttar Pradesh have been made against years 2012-13 and 2013-14.**

Annexure IV

Annexure referred to in reply of parts (c) to (d) of the Lok Sabha Unstarred Question No.3815 regarding “ Tree Plantation ” raised by Shri Paresh Raval due for reply on 22.12.2015.

Statewise details of funds released under Afforestation under National Afforestation Programme for Medicinal Plants

S.No.	Name of FDA	(Rs. In lakh)		
		2012-13	2013-14	2014-15
1	Andhra Pradesh	2.11	0.43	0.35
2	Bihar	0.00	0.00	0.00
3	Chhatisgarh	18.53	10.95	45.69
4	Gujarat	57.35	54.41	66.54
5	Haryana	0.00	0.00	0.00
6	Himachal Pradesh	41.32	47.12	73.66
7	Jammu & Kashmir	40.83	44.63	32.49
8	Jharkhand	0.00	0.00	0.00
9	Karnataka	9.76	7.97	5.24
10	Kerala	265.73	184.46	61.33
11	Madhya Pradesh	14.94	11.80	3.67
12	Maharashtra	23.61	0.00	151.73
13	Orissa	0.00	0.00	0.00
14	Punjab	3.52	1.51	0.00
15	Rajasthan	0.00	0.00	0.00
16	Tamil Nadu	0.00	0.00	0.00
17	Telangana	0.00	0.00	0.00
18	Uttar Pradesh	0.91	0.00	0.00
19	Uttarakhand	20.31	22.27	28.01
20	West Bengal	0.00	0.00	0.00
	TOTAL	498.92	385.55	468.71
North Eastern States				
21	Arunachal Pradesh	34.58	0.00	0.00
22	Assam	2.75	6.72	0.00
23	Manipur	28.54	22.17	16.96
24	Meghalaya	55.67	41.74	40.73
25	Mizoram	0.00	0.00	0.00
26	Nagaland	5.20	2.24	0.96
27	Sikkim	43.82	48.61	35.90
28	Tripura	42.85	46.13	42.08

	TOTAL	213.41	167.61	136.63
	GRAND TOTAL	712.33	553.16	605.34

Annexure-V

Annexure referred to in reply of parts (c) to (d) of the Lok Sabha Unstarred Question No.3815 regarding "Tree Plantation" raised by Shri Paresh Raval due for reply on 22.12.2015.

State/UT-wise details of funds provided for conservation and resource augmentation of medicinal plants under Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants during last three year (2012-13, 2013-14, and 2014-15)

(Rs. in Lakhs)

S.No.	States/UTs	2012-13	2013-14	2014-15
1.	Andhra Pradesh	-	69.770	684.95
2.	Chhattisgarh	178.60	374.070	222.36
3.	Gujarat	570.41	92.040	74.18
4.	Himachal Pradesh	-	-	247.5837
5.	Jammu & Kashmir	13.50	83.340	-
6.	Jharkhand	139.08	-	603.002
7.	Karnataka	169.74	169.664	885.907
8.	Kerala	30.64	-	132.00
9.	Madhya Pradesh	217.30	1240.770	-
10.	Maharashtra	883.15	618.640	316.73248
11.	Manipur	10.00	-	-
12.	Mizoram	208.11	157.140	-
13.	Nagaland	74.22	99.350	82.76
14.	Orissa	-	92.000	9
15.	Rajasthan	582.02	644.955	306.4776
16.	Sikkim	158.06	538.380	610.82
17.	Tamil Nadu	-	136.710	-
18.	Tripura	89.56	-	207.935
19.	Uttarakhand	5.00	102.910	64.73
20.	Uttar Pradesh	-	136.350	-
21.	West Bengal	-	84.000	519.78
	Total	3329.40	4640.09	4968.22

Annexure-VI

Annexure referred to in reply of parts (c) to (d) of the Lok Sabha Unstarred Question No.3815 regarding “ Tree Plantation ” raised by Shri Paresh Raval due for reply on 22.12.2015.

State/UT-wise details of funds provided for cultivation of medicinal plants under Centrally Sponsored Scheme of “National Mission on Medicinal Plants” during last three year (2012-13, 2013-14 and 2014-15)

(Rs. in Lakhs)

S.No.	State	2012-13	2013-14	2014-15
1.	Andhra Pradesh	530.595	615.9575	715.312
2.	Arunachal Pradesh	254.03	91.32187	-
3.	Assam	140.06	-	-
4.	Bihar	77.1077	-	-
5.	Gujarat	-	-	5.20625
6.	Haryana	33.67425	147.12787	68.51
7.	Himachal Pradesh	-	12.90	12.90
8.	Karnataka	-	108.39275	80.04806
9.	Kerala	130.69031	168.96834	-
10.	Madhya Pradesh	491.27525	513.35	391.65
11.	Maharashtra	-	485.4075	270.90762
12.	Manipur	30.86375	32.92149	55.58062
13.	Meghalaya	-	24.375	37.405
14.	Mizoram	8.49	17.415	54.972
15.	Nagaland	201.35	133.705	82.06031
16.	Orissa	138.9125	68.44	100.96875
17.	Rajasthan	-	3.5	14.495
18.	Sikkim	109.04375	70.04312	89.0025
19.	Tamil Nadu	725.62209	1022.94	871.845
20.	Uttar Pradesh	735.252375	349.46	310.4
21.	Uttarakhand	-	-	28.80983
22.	West Bengal	53.45125	-	-
23.	Tripura	-	-	8.70125
24.	Telangana	-	-	246.4185
Total		3660.418225	3866.22544	3445.19269

